

**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 21.10.2021**

MORNING SESSION

HEARING

1. Misc.76/2019
2. R.A.10/2020
3. Misc.28/2020
4. R.A.249/2020
5. Misc.57/2020
6. Misc.60/2020
7. Misc.64/2020
8. EX.107/2020
9. R.A.7/2021
- 10.R.A.41/2021
- 11.R.A.42/2021
- 12.EX.17/2021 & EX.19/2021

FOR REPLY

13. R.A.225/2020 & R.A.226/2020

NOTICE

- 14.Misc.32/2021
- 15.R.A.85/2021
- 16.Misc.69/2021
- 17.Misc.89/2021
- 18.Misc.103/2021
- 19.Misc.106/2021
- 20.Misc.107/2021
- 21.Misc.109/2021
- 22.Misc.110/2021
- 23.M.A.92/2021
- 24.Misc.112/2021

EVIDENCE

- 25.Misc.84/2021

ARGUMENTS

- 26.R.A.189/2020
- 27.R.A.76/2020
- 28.R.A.182/2020
- 29.M.A.35/2020
- 30.R.A.111/2020
- 31.R.A.9/2021
- 32.R.A.40/2021
- 33.R.A.49/2021
- 34.R.A.67/2021

AMENDMENT

- 35.Misc.96/2019

OBJECTION

- 36.R.A.127/2020
- 37.Misc.13/2020
- 38.R.A.236/2020
- 39.A.P.37/2020
- 40.A.P.39/2020, 41/2020
A.P.46/2020, 47/2020
A.P.52/2020
- 41.A.P.59/2020, 61/2020
A.P.67/2020, 80/2020
A.P.83/2020 & A.P.90/2020

- 42.R.A.246/2020
- 43.R.A.247/2020
- 44.A.P.100/2020 & A.P.101/2020
- 45.Misc.66/2020
- 46.A.P.113/2020
- 47.A.P.114/2020
- 48.R.A.279/2020
- 49.Misc.50/2021
- 50.Misc.64/2021
- 51.Misc.65/2021
- 52.A.P.90/2021
- 53.O.S.2/2021
- 54.Misc.91/2021
- 55.Misc.105/2021

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- 56.A.S.126/2019

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- 57.R.A.52/2021

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- 59.R.A.230/2020
- 60.R.A.15/2021
- 61.R.A.18/2021

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- 63.A.P.56/2021

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- 65.R.A.232/2020
- 66.R.A.275/2020

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- 68.Spl.C.130/2016
- 69.Spl.C.270/2017
- 70.Spl.C.315/2017
- 71.Spl.C.235/2021

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96.S.C.263/2018
97.S.C.348/2019
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99.S.C.15/2020
100.S.C.131/2021
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6. Misc.85/2021
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Sd/-

Prl.District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.